

ITEM NO.6

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 15041/2024

(Arising out of impugned final judgment and order dated 12-01-2023 in CWP No. 6508/2021 passed by the High Court of Himachal Pradesh at Shimla)

THE STATE OF HIMACHAL PRADESH & ORS.

Petitioner(s)

VERSUS

BHIKHA RAM

Respondent(s)

(IA No.177634/2024-CONDONATION OF DELAY IN FILING and IA No.177635/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.177636/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 30-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s)

Mr. Varinder Kumar Sharma, AOR
Mr. Yugal Kishor Prasad, Adv.
Ms. Deeksha Gaur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Tag the matter along with SLP (C)No. 23016/2023.

(NIDHI AHUJA)
AR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)